

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/416/2020
NAME OF THE PETITIONER : Kalpana Timber & Plywood Corporation
NAME OF THE RESPONDENTS : Poomalai Housing Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(27)

[IBA/416/2020]

ORDER

Learned Counsel Mr. Agil Vatchalam for the Applicant is present.

Ld. Counsel for the Applicant states that he has filed a Memo dated 03.03.2021 vide SR.No.1195. The Applicant is also submitted the details of the instalments to be paid by the Respondent. Today morning, the Counsel for the Applicant has filed memo for withdrawal of this Application in the Registry.

Accordingly, this IBA/416/2020 is hereby **dismissed as withdrawn**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)

sr